

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 of 2014

Dated: 17th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL India Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Ankit Jain
Ms. Isi Agarwal
Mr. Sudeep Dey

Counsel for the Respondent(s): Mr. Ashish Tiwari and
Ms. Sonali Malhotra for R-1

ORDER

Admit. Mr. Ashish Tiwari, Learned Counsel takes notice on behalf of Respondent no.1. Accordingly, he is directed to file the reply on or before 11.03.2014 after serving copy on the other side.

Post the matter on **14.03.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**